

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : IBA/1432/2019
NAME OF THE PETITIONER : Kailash H Bulchandani
NAME OF THE RESPONDENT(S) : Sakthi Sugars
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Malikarjuna is present for Counsel on Record Mr. Avinash Wadhawani. Ld. Counsel Mr. R. Vidhyashankar is present for the Respondent.

In this matter memo has been filed by the Counsel for the Respondent which is under S.R.No.6041 dated 14.11.2022. Counsel has attached the payment summary of M/s. ICICI Bank through which the payment of Rs.7,12,290/- has been made to the account of the Applicant herein.

Memo is taken on record.

Ld. Representing Counsel Mr. Malikarjuna confirms the same and makes a submission that as instructed by advocate on record Mr. Avinash Wadhawani the Application needs to be closed.

In view of the submissions made nothing survives in the Application as the matter is settled out of Court and the Application is **disposed off in terms of above.**

— Sd —

SAMEER KAKAR
Member (Technical)

Phk

— Sd —

DR. DEEPTI MUKESH
Member (Judicial)